

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2218
TO BE ANSWERED ON 13/12/2024

PERSONS WITH DISABILITIES UNDER MGNREGA

2218 SHRI MANOJ KUMAR JHA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) guidelines provide any relaxations in the nature of work assigned to Persons with Disabilities (PwD), if so, the details thereof;
- (b) the number of PwD job applicants registered under MGNREGA, during the period April 1, 2023, to April 30, 2024, State-wise; and
- (c) the number of such applicants who were provided jobs and the total number of days for which they were engaged, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): The provisions made for differently-abled persons under the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA) Operational Guidelines are briefly reproduced below:-

As per para 9.3.2 of the guidelines, special conditions have to be created to facilitate the inclusion of differently-abled persons in the Mahatma Gandhi NREGS.

Further, as per para 9.3.3 of the guidelines, each State Government will identify specific works, which can be done by the disabled and vulnerable persons. In a village, different categories of persons with disabilities will be organized to come together as a fixed group to accomplish the works proposed for them under the Scheme, in a way that makes it possible for them to exercise their choice. On no grounds, should the disabled and vulnerable persons be paid lower wages as compared to other persons employed in Mahatma Gandhi NREGS works.

(b): State/Union Territory(UT)- wise details of differently-abled persons registered under Mahatma Gandhi NREGS, during the period April 1, 2023, to April 30, 2024, are given in **Annexure-I**.

(c): State/Union Territory(UT)- wise details of differently-abled persons who availed employment and persondays generated under Mahatma Gandhi NREGS, during the period April 1, 2023, to April 30, 2024, are given in **Annexure-II**.

Annexure-I

Annexure referred in reply to part (b) of Rajya Sabha Unstarred Question No. 2218 dated 13.12.2024.

State/UT-wise details of differently-abled persons registered under Mahatma Gandhi NREGS, during the period April 1, 2023, to April 30, 2024:		
SI. No.	States/UTs	Number of differently-abled persons registered
1	Andaman and Nicobar	1
2	Andhra Pradesh	7258
3	Arunachal Pradesh	59
4	Assam	1217
5	Bihar	1635
6	Chhattisgarh	2813
7	Dadra and Nagar Haveli and Daman and Diu	0
8	Goa	0
9	Gujarat	2562
10	Haryana	95
11	Himachal Pradesh	130
12	Jammu And Kashmir	357
13	Jharkhand	3809
14	Karnataka	5139
15	Kerala	199
16	Ladakh	8
17	Lakshadweep	3
18	Madhya Pradesh	8092
19	Maharashtra	7104
20	Manipur	242
21	Meghalaya	543
22	Mizoram	8
23	Nagaland	69
24	Odisha	2501
25	Puducherry	448
26	Punjab	163
27	Rajasthan	4386
28	Sikkim	14
29	Tamil Nadu	11665
30	Telangana	2498
31	Tripura	571
32	Uttar Pradesh	14490
33	Uttarakhand	73
Total		78,152

Annexure-II

Annexure referred in reply to part (c) of Rajya Sabha Unstarred Question No. 2218 dated 13.12.2024.

Details of differently-abled persons who availed employment and persondays generated under Mahatma Gandhi NREGS, State-wise, during the period April 1, 2023, to April 30, 2024,			
Sl. No.	States/ UTs	Number of Disabled persons availed employment	Persondays generated
1	Andaman and Nicobar	14	422
2	Andhra Pradesh	127623	3858289
3	Arunachal Pradesh	817	54729
4	Assam	5726	141343
5	Bihar	10980	386840
6	Chhattisgarh	39130	922262
7	Dadra and Nagar Haveli and Daman and Diu	3	15
8	Goa	0	
9	Gujarat	15820	507138
10	Haryana	565	11351
11	Himachal Pradesh	1686	55658
12	Jammu And Kashmir	3104	98265
13	Jharkhand	9505	336224
14	Karnataka	36569	806863
15	Kerala	2990	161759
16	Ladakh	36	1907
17	Lakshadweep	0	0
18	Madhya Pradesh	63071	1648972
19	Maharashtra	25248	529016
20	Manipur	1890	62290
21	Meghalaya	2612	143647
22	Mizoram	229	15299
23	Nagaland	362	13407
24	Odisha	17941	633130
25	Puducherry	838	28044
26	Punjab	3386	107086
27	Rajasthan	35202	1358033
28	Sikkim	148	7167
29	Tamil Nadu	117857	7525885
30	Telangana	76111	1968279
31	Tripura	8933	364829
32	Uttar Pradesh	29034	1147177
33	Uttarakhand	1658	46308
	Total	6,39,088	2,29,41,634
